

coaching scheme, establishment of National Minorities Development & Finance Corporation, assistance for the development of urban Wakf properties through Central Wakf Council and modernisation of Madarsa education are implemented all over the country including State of Kerala. However, the scheme of multi-sectoral development plans and Area Intensive Programme are being implemented in Malappuram, Kozhikode, Cannanore, Palghat, and Wyanad districts of Kerala.

(b) and (c). The concerned Central Ministries/Depts., are monitoring these schemes in close coordination with State/UT Governments. Pre-examination coaching scheme is being monitored through periodical reports received from the State/UT Govts. and feed back obtained from the beneficiaries. The National Minorities Development & Finance Corporation monitors the schemes financed by them on the basis of utilisation of loans and recovery position furnished by the State Channelising Agencies. Multi-sectoral development plans are monitored at the District level by a Committee headed by the District Collector. Central Wakf Council is monitoring the programmes funded by them through Wakf Boards. Ministry of HRD, Deptt. of Education monitors the schemes of Modernisation of Madarsa education and Area intensive programme on the basis of quarterly reports submitted by State/UT Governments.

(d) NMDFC has so far disbursed Rs. 1.22 crore as loan amount to the SCA to Kerala during the current financial year. UGC has released Rs. 3.55 lakhs and Rs. 1.00 lakhs to the coaching institutions in Malappuram and Trichur District respectively.

Production and Import of Tin Plates

3267. SHRI SUSHIL CHANDRA: Will the Minister of STEEL be pleased to state:

(a) the latest Government policy in regard to the production and import of tin-plates in India;

(b) how does the imported tin-plate compare in quality with the tin-plate produced by the Indian manufacturers; and

(c) the steps taken by the Government to ensure that the country's requirement of tin plates is fully or mostly met by the Indian companies and that there is no outgo of foreign exchange on that account?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) to (c). Government has adopted various policy measures to facilitate and encourage creation of additional steel production capacities including production of tin plate. These *inter alia* include:

(i) removal of iron and steel from the list of industries reserved for public sector;

- (ii) exemption of iron and steel industry from the provisions of compulsory licensing; and
- (iii) inclusion of iron and steel in the list of high priority industries for purposes of foreign investment.

In addition to above, import duty on Tin Mill Black Plate (TMBP), raw material for tin plate production, has also been gradually reduced and kept lower than that on tin plate in order to encourage domestic production.

Against an estimated Apparent consumption of 2.10 lakh tonnes of tin plate during 1995-96, the estimated indigenous production was about 0.53 lakh tonnes, with the gap between demand and supply met through imports. As per available information, in addition to prime quality tin plates, tin plate waste and tin plate waste—waste are also being imported into the country. In order to augment domestic supply, import of tin plates is freely allowed and the import duty on tin plate was reduced from 50% to 40% in the budget of 1995-96.

[Translation]

Telephone Exchange at Dibai (Khurja)

3268. SHRI ASHOK PRADHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a telephone exchange has been set up at Dibai town in Khurja (U.P.);

(b) if so, the likely installed capacity thereof and the expenditure incurred thereon;

(c) whether this telephone exchange has started functioning;

(d) if not, the reasons therefor; and

(e) the time by which it is likely to start functioning?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

(b) Installed capacity	384 lines
Expenditure	Rs. 53.34 lakh appx.

(c) Yes, Sir, it is functioning.

(d) and (e). Do not arise.

Tourism Development Schemes

3269. SHRI TARACHAND BHAGORA: Will the Minister of TOURISM be pleased to state:

(a) whether the tourism development schemes of Maru

Trikon, Hadoti and Shekhawati of Rajasthan are pending with the Union Government;

(b) if so, the progress made so far alongwith the financial assistance proposed to be provided for these projects;

(c) whether the International Institutions have come forward for development of tourism;

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (d). The Department of Tourism has recommended three projects namely, the development of Desert Triangle, Infrastructure Development of Mewar Region and Shekhawati Region to the Department of Economic Affairs for external funding. However, the proposal for the development of Hadoti in Rajasthan has not been considered.

(e) No, Sir.

(f) Does not arise.

[English]

Doordarshan/Air Projects

3270. SHRIMATI VASUNDHARA RAJE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of projects pertaining to Doordarshan and AIR stations taken up and completed in different States during the current Plan period;

(b) the amount estimated for those projects originally;

(c) whether estimates are subsequently revised; and

(d) if so, the amount of expenditure likely to be incurred finally on completion of these projects?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) to (d). Information is being collected and will be laid on the table of the House.

[Translation]

Use of Hindi

3271. SHRI GIRDHARI YADAV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether his Ministry is lagging behind in use of official language Hindi;

(b) if so, the reasons therefor; and

(c) the time by which Hindi Advisory Committee is likely to be constituted?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b). All steps are being taken to implement the provisions of Official Languages Act, 1963 and the Rules framed thereunder as well as various instructions issued by the Government from time to time.

(c) Hindi Advisory Committee of the Ministry was last constituted on 9.3.1995 for a period of three years. The vacancies of Members of Parliament will be filled upon receipt of nominations from the Ministry of Parliamentary Affairs and the Committee of Parliament on Official Language.

Telecom Facilities in Hilly Areas of Bihar

3272. SHRI R.L.P. VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any special schemes to provide telecommunication facilities in the areas surrounded by the hilly chains;

(b) if so, the reasons for depriving the parts of Satganwan of Kodarma district and Ganwan of Giridih district of Bihar of telecommunication facilities;

(c) whether the Government propose to provide STD/ISD, facility by setting up a tower on the hill there;

(d) if so, the time by which these facilities likely to be made available; and

(e) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir.

(b) Both the places are having Telecom facilities.

(c) (i) At present, at Satganwan STD facility is available on overhead line. There is a plan to provide it on reliable media via Satellite.

(ii) At Ganwan, STD facility has also been planned to be provided on reliable media, by setting up a tower there.

(d) and (e). These facilities are likely to be made available on reliable media during 1996-97 subject to the availability of equipments.

Speed Post Service

3273. SHRI O.P. JINDAL: Will the Minister of COMMUNICATIONS be pleased to state: